

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 212 of 2013

Dated : 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

The Tata Power Co. Ltd.

... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand

Counsel for the Respondent (s): Ms. Buddy A. Ranganadhan for R-1

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing on 07.04.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js